

OFFICE OF THE DISTRICT JUDGE , GHAZIPUR

No. 157/XV

Dated: May 17, 2021

ORDER

In compliance of Hon'ble Court's direction, contained in its letter No. 1676 JR(C) dated 12.05.2021. communicating thereby Hon'ble Court's order 11.05.2021 passed in Public Interest Litigation (PIL) No. 574 of 2020 In-Re Inhuman condition at Quarantine Centers and for providing better treatment to Corona Positive Vs State of U.P. **Pandemic Public Grievance Committee** consisting of following Officers is constituted:-

1. Sri Sharad Kumar Chaudhary, (Nodal Officer)
Chief Judicial Magistrate, Ghazipur
Mobile No. 9415036002
2. Sri Sriprakash Gupta, (Member)
Chief Development Officer, Ghazipur
Mobile No. 9454417104
3. Dr. D.P. Sinha, (Member)
Additional Chief Medical Officer, Ghazipur
Mobile No. 9140089326

The above-mentioned Committee is directed to get registered the complaints made by the people of Ghazipur District regarding non-cooperation of the government and private hospital staffs and the district administration whether for making available life saving drugs like Remedesivir and Tocilizumap or providing oxygen etc. and examine such complaints as per the direction of Hon'ble Court. The Committee shall also take the trouble of looking into all the viral news itself.


The aforesaid complaints along with all necessary details can be made by the aggrieved persons directly to Committee on its E-mail ID: {**courtgzp@gmail.com**}. The complaints received on E-mail will be downloaded and forwarded to the Committee for onward necessary action, by the System Officer of this Judgeship. It is also made clear that necessary and proper entries shall be made regarding all the complaints received on Email and other modes if any.

In the absence of Chief Judicial Magistrate, Sri Ghanshyam Shukla, Additional Chief Judicial Magistrate, Ghazipur (Mobile No 9455110322) shall act as member of the Committee, in his place.

The Committee is directed to deeply go through Hon'ble Court's letter, Which shall form part of this order and act in accordance with the direction of Hon'ble Court.
Inform all concerned.

Copy be sent to District Information Officer with the direction to publish the same, free of cost, in the Newspaper. System Officers is directed to upload the order on the official website.

Date: 17.05.2021


(Prashant Mishra)
District Judge,
Ghazipur
जनपद ग्हाजाधीश
गाजीपुर